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**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar**

—  
**Notification,**  
**Srinagar, the 22<sup>nd</sup> October, 2019.**

**SRO 617** -. Notifications SRO 606 dated 18-10-2019 and SRO 607 dated 18-10-2019, are withdrawn with immediate effect.

By order of the Governor.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

Dated: 22 -10-2019.

No: LD (A) 2019/94

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Secretary to Government, Home Department.
3. Secretary to Government, General Administration Department.
4. Registrar General, Jammu and Kashmir, Srinagar.
5. Director Prosecution, J&K, Srinagar.
6. Principal Districts and Sessions Judge, Kashmir/Jammu.
7. Private Secretary to the Hon'ble Advisor (KS) for information of the Hon'ble Advisor.
8. Private Secretary to the Chief Secretary for information of the Chief Secretary.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
11. SRO Section, Law Department.(W.7.S.C).
12. Concerned file.

*Ashish Gupta*  
**(Ashish Gupta)**  
**Deputy Legal Remembrancer**

*Ashish Gupta*  
22.10.2019